

(32)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

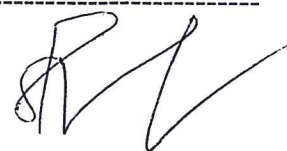
APPLICATION NUMBER :
PETITION NUMBER : CP/136/2017
NAME OF THE PETITIONER(S) : N. THIRUMURUGAN
NAME OF THE RESPONDENT(S) : VARIAR BENEFIT FUND LTD
UNDER SECTION : 73(4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

P. Srinam

For Petitioner



ORDER

PCS representing the petitioner present. The counsel for petitioner is directed to send private notice to the respondent for their appearance and for making submissions on the next date of hearing and file proof of the same by way of an affidavit. **The Registry is also directed to send notice to the respondent** for their appearance and for making submissions on the next date of hearing. Time extended at request. Put up on 05.12.2017 at 10.30 A.M.

— Sd —
K Anantha Padmanabha Swamy
Member (Judicial)